

# ORISSA HIGH COURT

## FILING REPORT AS ON :16/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBA/21026/2025	MOHAMMED TUFAIL HABIBI VS AKBAR MOHAMMED	SWAYAMJIT ROUT VS	// ()	AOD20240000430C202500015
2	D-ARBP/20852/2025	MAA DURGA ELECTRIC CENTRE VS UNION OF INDIA	PRAFULLA CH. BISWAL VS	// ()	
3	D-ARBP/20854/2025	MAA DURGA ELECTRIC CENTRE VS UNION OF INDIA	PRAFULLA CH. BISWAL VS	// ()	
4	D-ARBP/21049/2025	M/S ERA INFRA ENGINEERING LTD., NOIDA VS CENTRAL PUBLIC WORKS DEPT., BBSR	BIKRANT CHANDRA PATTNAIK VS	// ()	
5	D-BLAPL/14783/2025 BLAPL/5190/2025	DILU BEHERA VS STATE OF ODISHA	MANORANJAN DAS VS	TANGI (KHURDA) /273 /2025 A.D.J.,BHUBANESWAR(Khordha ) TR/0000201/2025	AOR20220000053C202500057
6	D-BLAPL/14784/2025 BLAPL/5181/2025	JAGA SWAIN VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	BHAWANIPATNA TOWN /140 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPATNA(Kalahandi) CT/0000345/2025	
7	D-BLAPL/14787/2025 BLAPL/5183/2025	MANOJ BIDIKA VS STATE OF ODISHA	AMIT KUMAR SAHU VS	CHANDILI /316 /2024 SPECIAL JUDGE (POCSO), RAYAGADA(Rayagada ) TR/0000050/2024	
8	D-BLAPL/14789/2025	TEJRAJ MAJHI VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	//0 ()	
9	D-BLAPL/14790/2025 BLAPL/5182/2025	ABHIJEET SANJAY JAMBURE @ DESHMUKH VS STATE OF ODISHA	GOREKHANATH DAS VS	SPL.TASK FORCE /10 /2023 J.M.F.C.,BHUBANESWAR(Khordha ) CT/0000799/2023	
10	D-BLAPL/14793/2025	BAPI @ JASABANTA DAS MAHAPATRA @ BHOI VS STATE OF ODISHA	MANOJ OJHA VS	INFOCITY PS /35 /2025 ()	
11	D-BLAPL/14796/2025	A.BUDU VS STATE OF ODISHA	ARIJEET MISHRA VS	KUNDRA /64 /2019 ()	

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12	D-BLAPL/14797/2025 BLAPL/5194/2025	PADMAN HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /76 /2025 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Koraput) GR/0000363/2025	
13	D-BLAPL/14800/2025	RAJU @ RAJIB HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /76 /2025 () //	
14	D-BLAPL/14801/2025	BASANTA BAGARTI VS STATE OF ODISHA	SURESH KUMAR JENA VS	KANTAMAL /84 /2024 () //	
15	D-BLAPL/14803/2025	NRUSINGHA CHANDRA BARIK @ KARTIK VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	SORO /956 /2024 () //	
16	D-BLAPL/14810/2025 BLAPL/5188/2025	TAPAN DANGA VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MALKANGIRI /208 /2025 S.D.J.M.,MALKANGIRI(Malkangiri ) GR/0000270/2025	
17	D-BLAPL/14815/2025	GANESH RAM SETH VS STATE OF ODISHA	SK. ZAFARULLA VS	LAIKERA /418 /2024 () //	
18	D-BLAPL/14818/2025	RAJU PATRA VS STATE OF ODISHA	SK. ZAFARULLA VS	CHAMPUA /147 /2017 () //	
19	D-BLAPL/14819/2025	CHATRUBHUJA BHOI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //	
20	D-BLAPL/14820/2025	RAGHUNATH SETHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /113 /2025 () //	
21	D-BLAPL/14821/2025	NIRANJAN SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //	
22	D-BLAPL/14822/2025	PADMALOCHAN HATI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /113 /2025 () //	
23	D-BLAPL/14823/2025	MILU @ MILAN NAIK	JULIYAS PRASAD BEHERA	RASOL /67 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/14824/2025	LACHIM @ LAXMIDHARA DOLA	ASIT KUMAR JENA	ORKEL /57 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/14826/2025	GOVIND SINGH	KARUNAKAR GAYA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/14829/2025	MUNA PRADHAN	RAJESH RANJAN SAHOO	PURIGHAT /100 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/14833/2025	SANGRAM KESHARI RAY @ BAPU	SAROJ KUMAR DASH	BAGHAMARI /74 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/14835/2025	MADAN KHANDA	DEBASNAN DAS	SUNDARGARH TOWN /382 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/14837/2025	MANORANJAN RAY	SUJIT KUMAR DAS	EOW,BHUBANESWAR /8 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/14842/2025	SAMBHUNATH NAHAK @ BABU @ SAMBHUPANI N	SURAKANTA DWIBEDI	ASKA /205 /2009	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/14845/2025	HITESH BAG	SURYAKANTA DWIBEDI	KHETRARAJPUR /260 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/14846/2025	KALAKANHU @ KANHU RATEI	SIDDHARTH GOUTAM DAS	BANGOMUNDA /33 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/14849/2025	CHHUTA @ INDRAJIT MEHER	LALATENDU SAMANTARAY	PADAMPUR /192 /2023	
		VS	VS	A.D.J.,PADAMPUR(Bargarh )	
		STATE OF ODISHA		Spl/000057/2023	
34	D-BLAPL/14851/2025	SUNIL KUMAR MALLICK	SUSANTA KUMAR BARAL	PHULBANI SADAR /97 /2025	AOR20220001297C202500129
		VS	VS	()	

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35	D-BLAPL/14854/2025	STATE OF ODISHA SHIBA MUNDA @ PIKUL VS	SWARAJ PATEL VS	// BHASMA /97 /2025 ()	AOR20220000246C202500040
36	D-BLAPL/14863/2025	STATE OF ODISHA PREMANIDHI SABAR VS	JIBAN RANJAN DASH VS	// KEGAON /5 /2025 ()	
37	D-BLAPL/14866/2025	STATE OF ODISHA BIKRAM MANDAL VS	SOURYA KANTA TRIPATHY VS	// M.V.79 /124 /2022 ()	AOD20240000239C202500010
38	D-BLAPL/14872/2025	STATE OF ODISHA UTTAM BEHERA @ DIPU @ OTTA VS	JAYANTA KUMAR MAJHI VS	// KHANTAPADA /102 /2024 ()	
39	D-BLAPL/14876/2025	STATE OF ODISHA RAJESH KUMAR DIGAL VS	SURYAKANTA DASMOHAPATRA VS	// PHIRINGIA /83 /2025 ()	AOR20220004152C202500011
40	D-BLAPL/14878/2025	STATE OF ODISHA KRISHNA NAYAK VS	SAMBIT SAMAL VS	// CUTTACK VIGILANCE /4 /2025 ()	AOR20220002374C202500093
41	D-BLAPL/14881/2025	STATE OF ODISHA TOFAN BALABANTARAY VS	PARTHA SARATHI DAS VS	// JANKIA P.S. /116 /2025 ()	AOD20240000364C202500087
42	D-BLAPL/14882/2025	STATE OF ODISHA PRAHALLAD MAHURIA VS	SUBODH KUMAR MOHANTY VS	// KUNDRA /2 /2025 ()	
43	D-BLAPL/14887/2025	STATE OF ODISHA SAROJ BEHERA @ RABI VS	BIJAY KUMAR BEHERA VS	// BADAGODA P.S. /238 /2025 ()	
44	D-BLAPL/14891/2025	STATE OF ODISHA RAMESH MAUKA VS	PVS NANAJI ACHARY VS	// NARAYANPATNA /13 /2025 ()	AOR20220000211C202500043
45	D-BLAPL/14892/2025	STATE OF ODISHA PRASAD KHARA @ KHORA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	// NANDAPUR /110 /2024 () //	

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46	D-BLAPL/14894/2025	R.KAMESWAR RAO VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	NANDAPUR /110 /2024 () //	
47	D-BLAPL/14897/2025	SOMANATH SAHOO @ RAJA VS STATE OF ODISHA	GYANA RANJAN DHAL VS	BHARATPUR PS /36 /2025 () //	
48	D-BLAPL/14908/2025	SARUA ROUT VS STATE OF ODISHA	RAGHUNATH SINGH VS	CHARICHHAKA /98 /2024 () //	
49	D-BLAPL/14909/2025	PUJA ROUT VS STATE OF ODISHA	RAGHUNATH SINGH VS	CHARICHHAKA /98 /2024 () //	
50	D-BLAPL/14911/2025	SUVRANSU SEKHAR PANDA VS STATE OF ODISHA	BIKASH KUMAR DASH VS	//0 () //	
51	D-CMAPL/20832/2025	MANAS RANJAN SWAIN VS NIBEDITA JENA	AMITAV TRIPATHY VS	// () //	
52	D-CMAPL/20846/2025	DURYODHAN JENA VS STATE OF ODISHA	PRATAP KUMAR BEHERA VS	// () //	
53	D-CMAPL/20937/2025	SUSANTA BEHERA VS STATE OF ODISHA	ADV. VS	// () //	
54	D-CMAPL/21003/2025	ANTARYAMI SAHU VS STATE OF ODISHA	ADV. VS	// () //	
55	D-CMAPL/21008/2025	ANIL CHARUDARSI VS STATE OF ODISHA	ADV. VS	// () //	
56	D-CMAPL/21047/2025	UNI WORTH BIOTECH LTD. VS ORISSA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION, BBSR	DIBYAJYOTI NAYAK VS	// () //	
57	D-CMP/20828/2025	SAILABALA BALABANTARAY @ DALAI	SURESH CHANDRA MOHANTY	//	

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		VS	VS	0	
		SISTALA SUNDARAM		//	
58	D-CMP/20869/2025	DR.RASHMI REKHA PEPPIN @ RASHMI PEPPIN	PRADEEP KUMAR MOHAPATRA	//	
		VS	VS	0	
		SUPRIYA SINGH		//	
59	D-CMP/20872/2025	KABITA SWAIN	JAYANTA KUMAR MAJHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
60	D-CMP/20891/2025	SAKTIKANTA SAMAL	LAKSHMAN MISHRA	//	
		VS	VS	0	
		CHARAN SAMAL		//	
61	D-CMP/20929/2025	RAMESH CHANDRA PALEI	PRAFULLA KUMAR KAR	//	
		VS	VS	0	
		BIDULATA PALEI		//	
62	D-CMP/20948/2025	M/S.HINDUSTAN AERONATAICS LTD.,KORAPUT	T.NARAYANA MURTY	//	
		VS	VS	0	
		BHABEN MAITRA		//	
63	D-CMP/20967/2025	MANOJ KUMAR TRIPATHY	SUVASHISH PATTANAİK	//	
		VS	VS	0	
		SRICHARAN BISWAL		//	
64	D-CMP/20973/2025	RAJANIMANI NAYAK	BHAWANI SANKAR PANIGRAHI	//	
		VS	VS	0	
		NITYANANDA BEHERA		//	
65	D-CONTC/20827/2025	BRUNDABAN MAHAKUR	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT,IAS		//	
66	D-CONTC/20838/2025	GITA MOHANTY	ADV.	//	
		VS	VS	0	
		JYOTIRMAYA NAYAK,OFS,SPECIAL TREASURY BHUBANESWAR,KHURDHA		//	
67	D-CONTC/20840/2025	LAL MOHAN MOHANTA	ADV.	//	
		VS	VS	0	
		PURNA CHANDRA SETHI,DISTRICT EDUCATION OFFICER,MAYURBHANJ		//	
68	D-CONTC/20870/2025	JYOTI SATAPATHY	ADV.	//	
		VS	VS	0	

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69	D-CONTC/20883/2025	SUBHA SARMA,IAS SARBESWAR SAHOO VS	SANTOSH KUMAR SWAIN VS	// // 0	
70	D-CONTC/20887/2025	ARAVIND AGRAWAL,IAS DR. ANJALI KUMARI DASH VS	SANTOSH KUMAR SWAIN VS	// // 0	
71	D-CONTC/20895/2025	ARAVIND AGRAWAL,IAS ORISSA STEVEDORES LT VS	SOUMIK SPANDAN TRIPATHY VS	// // 0	
72	D-CONTC/20899/2025	SATYABARTA DAS,GENERAL MANAGER RAMESH KUMAR MUKHI VS	BHABANI SHANKAR DAS VS	// // 0	
73	D-CONTC/20902/2025	Y.B.KHURANIA,IPS SANJUKTA NANDA VS	ADV. VS	// // 0	
74	D-CONTC/20903/2025	SALINI PANDIT,SECRETARY,DEPT OF SCHOOL AND MASS EDUCATION,BBSR,KHURDA SARAT CHANDRA MAJHI VS	ADV. VS	// // 0	
75	D-CONTC/20908/2025	SUDHREE RASNA BHOI,TAHASILDAR,SUBARNAPUR M/S. SPARK FURNITURES PVT LTD, BBSR VS	ADV VS	// // 0	AOR20220001523C202500068
76	D-CONTC/20910/2025	NIRUPAMA SAHU, STATE TAX OFFICER, CT AND GST CIRCLE,BALANGIR KALYANI MAHAPATRA VS	ADV VS	// // 0	AOR20240001111C202500010
77	D-CONTC/20924/2025	BISWANATH TARAI, EX DEO, KHORDA JAHIR KHAN VS	ADV VS	// // 0	AOR20220001225C202500005
78	D-CONTC/20926/2025	RASMITA RANI TARASIA, SECRETARY, ODISHA STATE HOUSING BOARD HIRAMANI MARDI @ HIRAMANI HANSDAH VS	PRADIPTA VARMA VS	// // 0	
79	D-CONTC/20934/2025	VISHAL SINGH,IAS BIDULATA RATH VS	ADV. VS	// // 0	
		MANORANJAN MALLICK,DIRECTOR OF SECONDARY EDUCATION,BBSR,KHURDA		//	

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80	D-CONTC/20938/2025	DILIP KUMAR PANDA VS AJAY KUMAR PATRA,DISTRICT EDUCATION OFFICER,GANJAM	ADV. VS	// ()	
81	D-CONTC/20986/2025	ASHOK KUMAR DASH VS SHALINI PANDIT,IAS	JITENDRA KUMAR MISHRA (2) VS	// ()	
82	D-CONTC/21012/2025	GOPAL CHANDRA PATRA VS RUDRA MOHAN NAYAK,OAS	SOURAV SUMAN BHUYAN VS	// ()	
83	D-CONTC/21013/2025	KALYANI KUMARI RATH VS SHALINI PANDIT,SECRETARY,SCHOOL AND MASS EDUCATION DEPARTMENT,BBSR,KHURDA	ADV. VS	// ()	
84	D-CONTC/21016/2025	DR. SUSHAMA MISHRA VS ARBINDA AGARWAL,IAS	ADV. VS	// ()	
85	D-CONTC/21021/2025	LIP SARANI PARIDA VS SHALINI PANDIT,COMM-CUM-SECRETARY,DEPARTMENT OF HEALTH AND FAMILY WELFARE,BBSR,KHURDA	ADV. VS	// ()	
86	D-CONTC/21023/2025	RAMESH CHANDRA MOHANTY VS SHALINI PANDIT,IAS	ADV. VS	// ()	
87	D-CONTC/21028/2025	PRAFULLA KUMAR BHOI VS SALINI PANDIT,IAS	ADV. VS	// ()	
88	D-CONTC/21031/2025	ADITYA PATRA VS J.P.SINGH,PRESIDING OFFICER,DEBTS RECOVERY TRIBUNAL,CUTTACK	ADV. VS	// ()	
89	D-CONTC/21034/2025	SAROJINEE SAHOO VS MRUTYUNJAY TRIPATHY,OAS	SUBRATA MISHRA VS	// ()	
90	D-CONTC/21050/2025	BAILOCHAN DAS VS AJAY KUMAR MOHANTY,TAHASDILDAR,RAJNAGAR,KENDRAPARA	ADV. VS	// ()	
91	D-CRLA/14812/2025	NANDA @ HITENDRA PATTANAİK	GOREKHANATH DAS	JATNI P.S. /115 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLA/14816/2025	RATNAKAR MALLIK	SANGRAM KESHARI ROUT	KUAKHIA /186 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLA/14883/2025	BAPI DAS	PRAMOD KUMAR SAHU	GOSANINUAGAM /82 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLA/14895/2025	HALU BEHERA	AJAYA KUMAR PRADHAN	JATNI P.S. /340 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLA/14904/2025	SURATHA BEHERA	PRAMOD CHANDRA SEJPADA	PHULBANI TOWN /166 /2020	AOR20220001390C202500037
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLA/14915/2025	PABITRA DAS	SUNIL KUMAR PALAI	CHATRAPUR /240 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLA/14918/2025	MEGHUNATHA MALLIK	SUNIL KUMAR PANDA	KUAKHIA /295 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMA/14873/2025	SWAPNA BARAL	ADV.	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMC/14777/2025	TRAILOKYANATH SAHU	SOUMYA SEKHAR PARIDA	/ /0	
		VS	VS	()	
		GYANENDRA KUMAR SAHOO		//	
100	D-CRLMC/14778/2025	PRAVAT ROUT	SOUMYA SEKHAR PARIDA	GONDIA /16 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMC/14781/2025	MAHESWAR BEHERA	GOPINATH MISHRA	MAHILA P.S. BUXIBAZAR /11 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMC/14786/2025	EKAN @ EKADASI MALLIK	SUNIL KUMAR PANDA	JENAPUR /182 /2019	
		VS	VS	()	

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103	D-CRLMC/14788/2025	STATE OF ODISHA ASHOK MALLIK VS	SUNIL KUMAR PANDA VS	// KUAKHIA /358 /2019 ()	
104	D-CRLMC/14791/2025	STATE OF ODISHA NARAYAN SAHOO VS	PANCHANAN PANIGRAHI VS	// // ()	AOD2025000009C202500027
105	D-CRLMC/14794/2025	SANDIP MOHANTY SUCHINTANA BASANTIA @ DIPU VS	PRAMOD KUMAR JENA VS	// LALBAG /109 /2009 ()	
106	D-CRLMC/14809/2025	STATE OF ODISHA MANTU@KARTIKA NAYAK@KARTIK KUMAR NAYAK, SK. ZAFARULLA VS	SK. ZAFARULLA VS	// NILGIRI /142 /2015 ()	
107	D-CRLMC/14828/2025	STATE OF ODISHA BIJAY KUMAR BARIK VS	PRABIR KUMAR RAY VS	// //0 ()	
108	D-CRLMC/14836/2025	DIPTIRANJAN DASH GANESH MOHANTY VS	AVIJIT PAL VS	// BALASORE VIGILANCE /35 /2009 ()	
109	D-CRLMC/14841/2025	STATE OF ODISHA(VIG.) MINAKETAN PRADHAN VS	BAIVAV MISHRA VS	// CUTTACK SADAR /436 /2024 ()	
110	D-CRLMC/14855/2025	STATE OF ODISHA BASANTIMANI SAHOO VS	BASANTA KUMAR DAS VS	// BAISINGA /145 /2018 ()	
111	D-CRLMC/14865/2025	STATE OF ODISHA SANDHYARANI BEHERA VS	PRAFULLA KUMAR KHATEI VS	// //0 ()	
112	D-CRLMC/14869/2025	STATE OF ODISHA KUNMUN JENA @ RAJU JENA VS	PRASANT KUMAR BARIK VS	// BHADRAK TOWN /244 /2014 ()	
113	D-CRLMC/14870/2025	STATE OF ODISHA SUSHANTA KUMAR SAHOO VS	BIBHUTI RANJAN MOHANTY VS	// NAYAPALLI P.S. /691 /2024 ()	
		STATE OF ODISHA		//	

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114	D-CRLMC/14879/2025	ANIL SINGH SAMANTARAY VS STATE OF ODISHA	RATIKANTA MOHAPATRA VS	AIR FIELD P.S. /285 /2023 () //	
115	D-CRLMC/14884/2025	CHABILA PRADHAN VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	//0 () //	
116	D-CRLMC/14886/2025	DR.ANMOL MOHTA VS STATE OF ODISHA	SIDHARTHA DAS VS	JODA /264 /2024 () //	
117	D-CRLMC/14888/2025	SHANTILATA PATRA @ SANTI LATA PATRA VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	BADAGODA P.S. /431 /2021 () //	
118	D-CRLMC/14907/2025	SIBRAM PRADHAN VS STATE OF ODISHA	BHARAT JALLI VS	BALUGAON P.S. /120 /2014 () //	AOD20240000581C202500076
119	D-CRLMC/14913/2025	VIDYA CHANDRA VIR PRADHAN VS STATE OF ODISHA	SIDDHANT MOHANTY VS	MANAMUNDA /133 /2023 () //	
120	D-CRLMC/14917/2025	JOGENDRA NATH DAS @ JOGI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BONTH /138 /2024 () //	
121	D-CRLMP/14805/2025	MUKTA DAS VS STATE OF ODISHA	RAMANI RANJAN MOHANTY VS	//0 () //	
122	D-CRLMP/14838/2025	PREMALATA MOHAPATRA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	//0 () //	
123	D-CRLMP/14848/2025	MAHESH KUMAR MOHANTY VS STATE OF ODISHA	TAPAN MISHRA VS	//0 () //	
124	D-CRLMP/14861/2025	MANAS KUMAR SAHOO VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	//0 () //	
125	D-CRLMP/14898/2025	KHAGESWAR DAS	ALOK KUMAR MOHAPATRA	//0	

# ORISSA HIGH COURT

## FILING REPORT AS ON :16/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMP/14919/2025	URMILA DAS	PRANAY KUMAR MAHARAJ	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLREV/14834/2025	PRAHLAD DAS	SAROJ KUMAR DASH	PATKURA /659 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLREV/14839/2025	BIKRAM KHATUA	RABINDRA NATH PRUSTY	//0	
		VS	VS	()	
		SAMITA SWAIN		//	
129	D-CRLREV/14847/2025	J RABI SANKAR	BUBHUTI BHUSAN MISHRA	//	AOD20240000951C202500005
		VS	VS	()	
		J SRINIVAS RAO		//	
130	D-CRLREV/14864/2025	SAROJ KUMAR PATI	SURYASNATA MOHAPATRA	//0	
		VS	VS	()	
		SONALI TRIPATHY		//	
131	D-CRLREV/14910/2025	TRILOCHAN PRADHAN	ANAM CHARAN PANDA	//0	
		VS	VS	()	
		LAXMIPRIYA PRADHAN @ KISHAN		//	
132	D-CRLREV/14916/2025	E.SANKAR RAO	LALATENDU SAMANTARAY	VIGILANCE PS (BERHAMPUR) /45 /2016	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
133	D-FAO/20866/2025	PUSPAK KUMAR KARSHARMA	DR.PURUSOTTAM CHULI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-FAO/20906/2025	D.M., ODISHA FOREST DEVELOPMENT CO. LTD.,KHORDHA	INDRAMANIBAR JENA	//	
		VS	VS	()	
		INDRAMANI PRADHAN		//	
135	D-ITA/20987/2025	KALPANA MISHRA	SUDEEPTA KUMAR SINGH	//	
		VS	VS	()	
		REGISTRAR, INCOME TAX APPELLATE TRIBUNAL, CUTTACK		//	
136	D-LAA/20977/2025	NABAKISHORE RAJGURU MOHAPATRA	SUBRAT SATPATHY	//	
		VS	VS	()	

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**FILING REPORT AS ON :16/05/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-MACA/20830/2025	TAHASILDAR CUM LAND ACQUISITION OFFICER, RAYAGADA B. PADMA@ B. PADMA PATRA VS MADHABA MANTHANA	PRADEEP KUMAR MISHRA VS	// // 0 //	
138	D-MACA/20836/2025	BANSHIDHAR JENA VS NARENDRA KUMAR SINGH	PRADEEP KUMAR MISHRA VS	// 0 //	
139	D-MACA/20858/2025	D.M.,M/S. NATIONAL INSURANCE CO. LTD.,ANGUL VS PRAKASH KUMAR NAYAK	NITISH KUMAR MISHRA VS	// 0 //	
140	D-MACA/20874/2025	D.M., RELIANCE GENERAL INSURANCE CO.LTD. VS SANGEETA AMANT	SUBRAT SATPATHY VS	// 0 //	
141	D-MACA/20881/2025	D.M., M/S. NATIONAL INSURANCE CO.LTD., CUTTACK VS TAPASWINI PATEL	PRASANTA KUMAR MAHALI VS	// 0 //	
142	D-MACA/20914/2025 MACA/589/2025	MAJJI PREMKUMAR VS BONAM SHIVA	KALPATARU PANIGRAHI VS	// 0 //	A.D.J.,PARALAKHEMUNDI(Gajapati ) Mac/0000001/2023
143	D-MACA/21037/2025	PREM CHAND BISOI VS IFFCO TOKIO GENERAL INSURANCE CO. LTD.	PRASANTA KUMAR NANDA VS	// 0 //	
144	D-MATA/20962/2025	DEBASHISA SAHOO VS RITUPURNIMA POTHAL	PRADIPTA KUMAR SINGH VS	// 0 //	
145	D-MSA/21056/2025	RAI SRI CHINMAYEE SRICHANDAN VS ODISHA REAL ESTATE APPELLATE TRIBUNAL (OREAT), BBSR	SILABHADRA SASTRY VS	// 0 //	
146	D-MSA/21059/2025	RAI SRI CHINMAYEE SRICHANDAN VS ODISHA REAL ESTATE APPELLATE TRIBUNAL (OREAT), BBSR	SILABHADRA SASTRY VS	// 0 //	
147	D-MSA/21061/2025	RAI SRI CHINMAYEE SRICHANDAN VS ODISHA REAL ESTATE APPELLATE TRIBUNAL (OREAT), BBSR	SILABHADRA SASTRY VS	// 0 //	

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<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
148	D-RPFAM/20863/2025	SOUMYALANGA PATTNAYAK VS SAILESH KUMAR PATTANAIAK	KALYAN PATNAIK VS	// ()	
149	D-RPFAM/20921/2025	SWARNAPRAVA RATH VS DEBASIS PATI	ANAND PRAKASH DAS VS	// ()	
150	D-RSA/20913/2025	URMILA DEI @ URMILA SAHU VS SUSANTA SATHUA	RAMA CHANDRA RATH VS	// ()	
151	D-RSA/20918/2025 RSA/256/2025	TRUPTIMAYEE BASTIA VS SUBHALAXMI MISHRA	DWARIKA PRASAD MOHANTY VS	// A.D.J.,BHUBANESWAR(Khordha ) RFA/0000010/2024	
152	D-RSA/20941/2025	CHINTAL ISWAR RAO VS CHINTAL RABANAMMA	BASUDEV MISHRA VS	// ()	
153	D-RSA/20946/2025	RAMAKRUSHNA BISWAL VS SANGRAM CHOUDHURY	MAHESWAR MOHANTY VS	// ()	
154	D-RSA/20957/2025	KHIRODA KUMARI DEVI VS KEDARNATH KHUNTIA	DEEPALI MAHAPATRA VS	// ()	
155	D-RSA/20971/2025	SITARAM BADHIA VS DHANA BAG	TRILOCHAN NANDA VS	// ()	
156	D-RSA/21020/2025	RADHARANI SETHI VS HARIHAR SETHI	SOURAV SUMAN BHUYAN VS	// ()	
157	D-RVWPET/21014/2025	HARISH CHANDRA JENA VS SILI MOHANTY@JENA	SURYASNATA MOHAPATRA VS	// ()	
158	D-STREV/21042/2025	M/S. SAIL, SUNDERGARH VS STATE OF ODISHA	BHABANI SANKAR DAS VS	// ()	
159	D-TRP(C)/20927/2025	PALLABI PRADHAN	NIRANJAN SAHOO	//	

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		VS	VS	()	
160	D-TRP(C)/20964/2025	SANJAYA KUMAR SAHOO		//	
		LAMBITA JENA	DEEPAK KUMAR PANDA	//	
		VS	VS	()	
161	D-TRP(C)/21030/2025	BHASKAR CHANDRA GHADAI		//	
		SANJUKTA BISOYI	BHAGABAN SARANGI	//	AOR20220002669C202500013
		VS	VS	()	
		RANJIT KUMAR BISOYI		//	
162	D-TRPCRL/14831/2025	KRISHNA KUMAR VERMA	PRASANTA KUMAR JENA	SECTOR-3 /276 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-WA/20818/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000172C202500252
		VS	VS	()	
		BHAGABATI PADHAN		//	
164	D-WA/20820/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000194C202500251
		VS	VS	()	
		BARUNA NAG		//	
165	D-WA/20821/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000200C202500250
		VS	VS	()	
		GOPAL RANA		//	
166	D-WA/20822/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000172C202500253
		VS	VS	()	
		LAXMAN RANA		//	
167	D-WA/20823/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	//	LOD20240000194C202500252
		VS	VS	()	
		P LAXMINARAYANA		//	
168	D-WA/20912/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000172C202500254
		VS	VS	()	
		SOBHAGINI PADHAN		//	
169	D-WA/20922/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000194C202500254
		VS	VS	()	
		ASWINI KUMAR BEHERA		//	
170	D-WA/20923/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000200C202500251
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WA/21024/2025	DILLIP KUMAR BHANJA STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// // ()	LOD20240000194C202500253
172	D-WP(C)/20815/2025	ASWEENI KUMAR DASH CHANDRA SEKHAR DAS VS	SADASIVA PATRA (1) VS	// // ()	AOD20230000737C202500045
173	D-WP(C)/20816/2025	STATE OF ODISHA ANTARJYAMI MOHAPATRA VS	TUSHAR KANTI SATAPATHY VS	// // ()	AOD20240000796C202500016
174	D-WP(C)/20817/2025	CENTRAL BOARD OF DIRECT TAXES (CBDT) GAJENDRA SAHOO VS	GOPINATH MISHRA VS	// // ()	
175	D-WP(C)/20819/2025	STATE OF ODISHA BAIKUNTHA MAHARANA VS	BIJAYA KUMAR NAYAK (3) VS	// // ()	AOR20230000709C202500015
176	D-WP(C)/20824/2025	STATE OF ODISHA SWADHIN KUMAR BISWAL VS	MANOJA KUMAR KHUNTIA VS	// // ()	
177	D-WP(C)/20825/2025 WP(C)/14370/2025	STATE OF ODISHA BODHARAM BHOI VS	ASHIS KUMAR MISHRA VS	// // ()	
178	D-WP(C)/20826/2025	THE STATE OF ODISHA RAMESH CHANDRA BEHERA VS	RANJIT MOHANTY VS	// // ()	
179	D-WP(C)/20829/2025	STATE OF ODISHA DILLIP KUMAR MAHANANDA VS	DILIP KUMAR SAHU VS	// // ()	AOR20220001727C202500051
180	D-WP(C)/20831/2025	STATE OF ODISHA BASANTA KUMAR PRADHAN VS	SARADA PRASANNA SARANGI VS	// // ()	
181	D-WP(C)/20833/2025	STATE OF ODISHA RANJAN NAYAK VS	GYANESWAR SATPATHY VS	// // ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/20834/2025	M/S. CHOLA BUSINESS SERVICES LIMITED, DHENKANAL	POSWAROOPA PATI	//	
		VS	VS	0	
		BIMAL KUMAR SAMAL		//	
183	D-WP(C)/20835/2025	BARUN KUMAR	ARUN KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
184	D-WP(C)/20837/2025	BHAGIRATHI MAJHI	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
185	D-WP(C)/20839/2025	PABITRA MAJHI	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
186	D-WP(C)/20841/2025	RUPADHAR MAJHI	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
187	D-WP(C)/20842/2025	BIRANCHI NARAYAN PATTANAYAK	RASHMI KANTA ACHARYA	//	
		VS	VS	0	
		UNION OF INDIA		//	
188	D-WP(C)/20843/2025	KALAPIKA SAHU	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
189	D-WP(C)/20844/2025	BHAGABAN MAJHI	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
190	D-WP(C)/20845/2025	MUNI HASDA	SOUMYA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
191	D-WP(C)/20847/2025	SHIBRAM @ SHIBARAM MAJHI	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
192	D-WP(C)/20848/2025	ASHOK KUMAR BHUE	DILIP KUMAR SAHU	//	AOR20220001727C202500052
		VS	VS	0	
		STATE OF ODISHA		//	
193	D-WP(C)/20849/2025	MANOHAR BHOI	DILIP KUMAR SAHU	//	AOR20220001727C202500055

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
194	D-WP(C)/20850/2025	STATE OF ODISHA HEMALATA DALEI	DILIP KUMAR SAHU	//	AOR20220001727C202500053
		VS	VS	()	
195	D-WP(C)/20851/2025	STATE OF ODISHA RUKMINEE DEEP	DILIP KUMAR SAHU	//	AOR20220001727C202500054
		VS	VS	()	
196	D-WP(C)/20853/2025	STATE OF ODISHA GAGARIN SABAR	BIRAJA PRASANNA DAS	//	
		VS	VS	()	
197	D-WP(C)/20855/2025	STATE OF ODISHA BIKRAMADITYA SINGHDEO	BIRAJA PRASANNA DAS	//	
		VS	VS	()	
198	D-WP(C)/20856/2025	STATE OF ODISHA KAILASH CHANDRA PALO	BIRAJA PRASANNA DAS	//	
		VS	VS	()	
199	D-WP(C)/20857/2025	STATE OF ODISHA RASHMI RANJAN BEHERA	BIRAJA PRASANNA DAS	//	
		VS	VS	()	
200	D-WP(C)/20859/2025	STATE OF ODISHA PRIYADARSHINI MAHAKUL	BIRAJA PRASANNA DAS	//	
		VS	VS	()	
201	D-WP(C)/20860/2025	STATE OF ODISHA JYOTSNAMAYI PADHI	BIRAJA PRASANNA DAS	//	
		VS	VS	()	
202	D-WP(C)/20861/2025	STATE OF ODISHA ANITA MOHAPATRA	BIRAJA PRASANNA DAS	//	
		VS	VS	()	
203	D-WP(C)/20862/2025	STATE OF ODISHA M/S TRIVENI ENGINEERS,JODA	AJIT KUMAR ROY	//	
		VS	VS	()	
		ADDL COMMISSIONER OF GST AND CENTRAL EXCISE, AUDIT COMMISSIONERATE, BBSR		//	
204	D-WP(C)/20864/2025	MINAKSHI NAYAK	KALANDI CHARAN BAL	//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/20865/2025	STATE OF ODISHA BRAJA KISHORE PANIGRAHI VS	RAMESH AGARWAL VS	// // ()	
206	D-WP(C)/20867/2025	STATE OF ORISSA JAYANTI RANA VS	KALANDI CHARAN BAL VS	// // ()	
207	D-WP(C)/20868/2025	STATE OF ODISHA SAMARENDRA BEHERA VS	BIREN SANKAR TRIPATHY VS	// // ()	
208	D-WP(C)/20871/2025	STATE OF ODISHA SATYA NARAYAN SAHOO VS	SATYAJIT MOHAPATRA (2) VS	// // ()	
209	D-WP(C)/20873/2025	STATE OF ODISHA SOMANATH PATRA VS	SASWATI MOHAPATRA VS	// // ()	
210	D-WP(C)/20875/2025	STATE OF ODISHA JANHABI PANI VS	GOPAL KRISHNA BEHERA VS	// // ()	AOR20220001502C202500005
211	D-WP(C)/20876/2025	STATE OF ODISHA PRAVAKAR MALLICK VS	TAPAN KUMAR BISWAL VS	// // ()	AOR20220001295C202500001
212	D-WP(C)/20877/2025	STATE OF ODISHA SURESH SUNA VS	DILIP KUMAR SAHU VS	// // ()	AOR20220001727C202500059
213	D-WP(C)/20878/2025	STATE OF ODISHA BIRENDRA PRATAP SWAIN VS	KSHIROD KUMAR ROUT VS	// // ()	
214	D-WP(C)/20879/2025	PRINCIPAL SECY, REVENUE AND DISASTER MANAGEMENT DEPT., GOVT. OF ODISHA, BBSR KALPANA MOHAPATRA VS	GOPAL KRISHNA BEHERA VS	// // ()	AOR20220001502C202500002
215	D-WP(C)/20880/2025	STATE OF ODISHA PRATIMA SAMANTARAY @ BEHERA VS	GOPAL KRISHNA BEHERA VS	// // ()	AOR20220001502C202500004
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/20882/2025	SAIDA BEGUM VS EXECUTIVE ENGINEER (ELECT)., TPCODL, CUTTACK	FALGUNI RAJGURU MOHAPATRA VS	// ()	
217	D-WP(C)/20884/2025	KSHIROD KUMAR SUTAR VS STATE OF ODISHA	MADAN MOHAN DAS VS	// ()	
218	D-WP(C)/20885/2025	UTTAM KUSHAL VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// ()	AOR20220001727C202500056
219	D-WP(C)/20886/2025 WP(C)/14384/2025	PRASANTA KUMAR BEHERA VS CHAIRPERSON, ODISHA SUB ORDINATE STAFF COMMISSION, BBSR	RAJIB RATH VS	// ()	
220	D-WP(C)/20888/2025	M/S PARADIP TRUCK OWNERS ASSOCIATION VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	KANANBALA ROY CHOUDHURY VS	// ()	AOR20220001523C202500067
221	D-WP(C)/20889/2025	MANOHAR SIKA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// ()	AOR20220001727C202500057
222	D-WP(C)/20890/2025	BRANCH MANAGER, UCO BANK, SURYANAGAR BRANCH, BBSR VS M/S. JOGESWAR FABRICATION AND STEEL FURNITURE INDUSTRIES, BBSR	ANSHU K. S. SWAIN VS	// ()	
223	D-WP(C)/20892/2025	LAXMI JHANKAR VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// ()	AOR20220001727C202500058
224	D-WP(C)/20893/2025	URMILA PANDIA VS STATE OF ODISHA	SOUMIK SPANDAN TRIPATHY VS	// ()	
225	D-WP(C)/20894/2025	CHABIRANI DEI @ PAIKARAY VS STATE OF ODISHA	GOPAL KRISHNA BEHERA VS	// ()	AOR20220001502C202500003
226	D-WP(C)/20896/2025	BINODINI SENAPATI VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// ()	AOR20220001727C202500060
227	D-WP(C)/20897/2025	BIJAYA KUMAR DIP	DILIP KUMAR SAHU	//	AOR20220001727C202500061

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/20898/2025	PURNA CHANDRA SWAIN	AMIYA KUMAR TARAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/20900/2025	BHAGABANA MALLIK	NIRANJAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/20901/2025	SIBA PRASAD BEHERA	PURNA CHANDRA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/20904/2025	MANORANJAN DAS	KHETRA MOHAN MISHRA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
232	D-WP(C)/20905/2025	BISWAMOHAN ROUT	PABITRA KUMAR DUTTA	//	
		VS	VS	0	
		UNION OF INDIA		//	
233	D-WP(C)/20907/2025	PRAFULLA CHANDRA PANDA	JATINDRA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/20909/2025	ANITA RAUL	GANESH PRASAD SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/20911/2025	CHANDRAMANI MAHANTA	PRASANTA KUMAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/20915/2025	JYOTIRDEBA DAS	GOPINATH MISHRA	//	
		VS	VS	0	
		TAHASILDAR BHUBANESWAR		//	
237	D-WP(C)/20916/2025	M/S. GAYATRI AGENCY, PAHAL, KHURDA	SATYA SMRUTI MOHANTY	//	
		VS	VS	0	
		RESERVE BANK OF INDIA, MUMBAI		//	
238	D-WP(C)/20917/2025	NIRANJAN SAHU	SANGRAM KESHARI BURMA	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/20919/2025	ADDITIONAL STATE TAX OFFICER, JAGATSINGHPUR CIRCLE SUSANTA MOHAPATRA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// // 0 //	
240	D-WP(C)/20920/2025	SHABAR KUMAR ROUT VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
241	D-WP(C)/20925/2025	SUBRAT RANJAN BEHERA VS BIJU PATNAIK UNIVERSITY OF TECHNOLOGY (BPUT) ODISHA	SAIBRATA RATH VS	// 0 //	
242	D-WP(C)/20928/2025	PARIKHITA PALEI VS STATE OF ODISHA	KULADA NANDA DAS VS	// 0 //	
243	D-WP(C)/20930/2025	BHAGABAN MANDAL VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
244	D-WP(C)/20931/2025	JADABA CHARAN NAIK VS TAHASILDAR ATHAGARH	SACHIDANANDA DAS VS	// 0 //	
245	D-WP(C)/20932/2025	M/S GOPINATH PANIPANCHAYAT VS ADDL CT AND GST OFFICER, CT AND GST CIRCLE, JAGATSINGHPUR	LAXMINARAYAN SAHOO VS	// 0 //	
246	D-WP(C)/20933/2025	SATYANARAYAN MOHANTY VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //	AOR20220001295C202500002
247	D-WP(C)/20935/2025	PRABHATBANDHU MANGARAJ VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //	
248	D-WP(C)/20936/2025	PRAFULLA KUMAR SAGAR VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //	AOR20220001727C202500062
249	D-WP(C)/20939/2025	KALPANA PAIKARAY VS STATE OF ODISHA	NARAYAN PRASAD PARIJA VS	// 0 //	

# ORISSA HIGH COURT

## FILING REPORT AS ON :16/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/20940/2025	M/S CREATION AND CREATIONS LLP VS JOINT COMMISSIONER OF STATE TAX	KAJAL SAHOO VS	// 0 //	AOR20220001613C202500010
251	D-WP(C)/20942/2025	DR.RAJALAXMI PANDA VS STATE OF ODISHA	NARAYAN PRASAD PARIJA VS	// 0 //	
252	D-WP(C)/20943/2025	RADHASYAM DAS VS STATE OF ODISHA	MANOJ KUMAR MOHANTY (2) VS	// 0 //	
253	D-WP(C)/20944/2025	POME HARI PRASAD DAS (RETD) VS UNION OF INDIA	SAMARENDRA BEURA VS	// 0 //	AOR20220001771C202500018
254	D-WP(C)/20945/2025	PRASANTA KUMAR ACHARYA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //	
255	D-WP(C)/20947/2025	ANNAPURNA SAHOO VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //	
256	D-WP(C)/20949/2025	BINAPANI SETHY VS STATE OF ODISHA	SEVATI SOREN VS	// 0 //	
257	D-WP(C)/20950/2025	BISHNU PRASAD BALIARSINGH VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
258	D-WP(C)/20951/2025	NABAKISHORE PAHADASINGH VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //	
259	D-WP(C)/20952/2025	DILESWARI SINGH VS THE STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //	
260	D-WP(C)/20953/2025	SURENDRA WADADI VS UNION OF INDIA	T. NARAYANA MURTY VS	// 0 //	
261	D-WP(C)/20954/2025	KUMARI ARATI PRADHAN	MANOJA KUMAR KHUNTIA	//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :16/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/20955/2025	CHAITALI MISHRA	PRABIR KUMAR PRADHAN	//	
		VS	VS	0	
		THE PRINCIPAL SECY, HOUSING AND URBAN DEVELOPMENT DEPT, BBSR		//	
263	D-WP(C)/20956/2025	PRADIP NAYAK	NIRANJAN LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/20958/2025	CHANDAN MOHAPATRA	SATYAJIT MUKHERJEE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/20959/2025	PRABODHA KUMAR SAMAL	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/20960/2025	RABI RANJAN PRADHAN	BHAWANI SANKAR PANIGRAHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/20961/2025	MEETANJALI MOHANTY	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/20963/2025	DHADI MALLICK	CHINMAYA RANJAN DAS	//	
		VS	VS	0	
		DHARANIDHAR MALLICK		//	
269	D-WP(C)/20965/2025	HRUSHIKESH MAHAPATRA	NIRANJAN LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/20966/2025	THE REGIONAL RESEARCH INSTITUTE OF UNANI MEDICINE, BBSR, MAHAPATRA	DR. JENKINSON	//	
		VS	VS	0	
		ARJUN CHANDRA SAHOO @ SAHU		//	
271	D-WP(C)/20968/2025	SANTOSH ROUTARAY	SUBASH CHANDRA SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/20969/2025	ANITA SAMANTRAY	SUJATA JENA	//	
		VS	VS	0	

# ORISSA HIGH COURT

**FILING REPORT AS ON :16/05/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VICE CHANCELLOR, UTKAL UNIVERSITY, BBSR		//	
273	D-WP(C)/20970/2025	SUBHADRA BEWA	BHAWANI SANKAR PANIGRAHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
274	D-WP(C)/20972/2025	THE REGIONAL RESEARCH INSTITUTE OF UNANI MEDICINE, BARMUDA, KHAPATRA	MR. J. S. K. MISHRA	//	
		VS	VS	0	
		ARJUN CHANDRA SAHOO @SAHU		//	
275	D-WP(C)/20974/2025	OM PRAKASH BARIK	PRASANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
276	D-WP(C)/20975/2025	OM PRAKASH JAYPURIA	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
277	D-WP(C)/20976/2025	DEBI PRASAD DAS	NAMITA PATTANAİK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
278	D-WP(C)/20978/2025	THE REGIONAL RESEARCH INSTITUTE OF UNANI MEDICINE, BARMUDA, KHAPATRA	MR. J. S. K. MISHRA	//	
		VS	VS	0	
		LAXMAN MOHANTY		//	
279	D-WP(C)/20979/2025	SANTOSH KUMAR SAHOO	SUBASH CHANDRA SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
280	D-WP(C)/20980/2025	SARU KRUSIKA	ANINDYA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
281	D-WP(C)/20981/2025	JHIMA DIGAL	ASHIT KUMAR DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
282	D-WP(C)/20982/2025	THE REGIONAL RESEARCH INSTITUTE OF UNANI MEDICINE, BARMUDA, KHAPATRA	MR. J. S. K. MISHRA	//	
		VS	VS	0	
		LAXMAN MOHANTY		//	
283	D-WP(C)/20983/2025	MANOJ DAS	RANJAN KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :16/05/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/20984/2025	GYADHAR BEHERA VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //	
285	D-WP(C)/20985/2025	BUDHADEV DANDIA VS STATE OF ODISHA	ANANYA MISHRA VS	// 0 //	
286	D-WP(C)/20988/2025	GOPAL CHANDRA BEHERA VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //	
287	D-WP(C)/20989/2025	PRADIPTA BISWAL VS INDUSIND BANK	RANJAN KUMAR NAYAK VS	// 0 //	
288	D-WP(C)/20990/2025	GOUTAM PANDA VS STATE OF ORISSA	PADMAJA PATTNAIK VS	// 0 //	
289	D-WP(C)/20991/2025	UZMA PARWEEN VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	// 0 //	
290	D-WP(C)/20992/2025	ARUN KUMAR DAS VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //	
291	D-WP(C)/20993/2025	MANAGING COMMITTEE OF PANDIT GOPINATH PUNJ VS STATE OF ODISHA	BRUNSOY MOHANTY VS	// 0 //	
292	D-WP(C)/20994/2025	MANASH PATTNAYAK VS STATE OF ODISHA	BHAGABAT PRASAD RATH VS	// 0 //	
293	D-WP(C)/20995/2025	ANITA PATRA VS STATE OF ODISHA	PRATIK DASH VS	// 0 //	
294	D-WP(C)/20996/2025	AMBIKA KANDI VS STATE OF ODISHA	BINAYAK MOHAPATRA VS	// 0 //	
295	D-WP(C)/20997/2025	MANAS RANJAN PANDA	SURENDRA PRASAD BARIK	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :16/05/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
296	D-WP(C)/20998/2025	BALASORE BHADRAK CENTRAL COOPERATIVE BANK LIMITED, BALASORE M/S ANIL KUMAR SARANGI	KAJAL SAHOO	//	AOR20220001613C202500011
		VS	VS	()	
297	D-WP(C)/20999/2025	ADDITIONAL CT AND GST OFFICER SANJUKTA MOHARANA	SUKANTA KUMAR DALAI	//	AOD20240000306C202500071
		VS	VS	()	
298	D-WP(C)/21000/2025	DIPANJALI MOHARANA PRAMOD KUMAR SAHOO	AJIT KUMAR SAHOO	//	
		VS	VS	()	
299	D-WP(C)/21001/2025	ODISHA ELECTRICITY REGULATORY COMMISSION BIJAY LAXMI SAHOO	AJIT KUMAR SAHOO	//	
		VS	VS	()	
300	D-WP(C)/21002/2025	ODISHA ELECTRICITY REGULATORY COMMISSION, BBSR RANJIT DASRAPURIA	MANAS RANJAN BAUG	//	AOR20220002374C202500092
		VS	VS	()	
301	D-WP(C)/21004/2025	BHUBANESWAR MUNICIPAL COORPORATION PRAKASH KUMAR SAHOO	AJIT KUMAR SAHOO	//	
		VS	VS	()	
302	D-WP(C)/21005/2025	ODISHA ELECTRICITY REGULATORY COMMISSION, BBSR BHOJARAJ MALLIK	DILIP KUMAR SAHU	//	AOR20220001727C202500063
		VS	VS	()	
303	D-WP(C)/21006/2025	STATE OF ODISHA SNEHALATA SAHOO	AJIT KUMAR SAHOO	//	
		VS	VS	()	
304	D-WP(C)/21007/2025	ODISHA ELECTRICITY REGULATORY COMMISSION UNION OF INDIA	RAKESH BEHERA	//	
		VS	VS	()	
305	D-WP(C)/21009/2025	SUSANTA KUMAR PATEL ABANTI SAHOO	AJIT KUMAR SAHOO	//	
		VS	VS	()	
306	D-WP(C)/21010/2025	ODISHA ELECTRICITY REGULATORY COMMISSIONER, BBSR JANAKI MAJHI	KISHOR KUMAR SAHOO	//	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :16/05/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	
307	D-WP(C)/21011/2025	AJAYA KUMAR SINGH	DR.NIRANJAN SWAIN	//	
		VS	VS	()	
		CHAIRMAN ODISHA SUB ORDINATE STAFF SELECTION COMMISSION		//	
308	D-WP(C)/21015/2025	SUDARSHAN PARIDA	TRILOCHAN PANIGRAHI	//	
		VS	VS	()	
		STATE OF ORISSA		//	
309	D-WP(C)/21017/2025	M/S PRABHUDAYAL MOHANLAL PVT. LTD, CUTTACK	ADHAB LAL AGARWAL	//	
		VS	VS	()	
		CHIEF COMMISSIONER OF CT AND GST, CUTTACK		//	
310	D-WP(C)/21018/2025	NARENDRA KUMAR GARNAYAK	BASUDEV BARIK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
311	D-WP(C)/21019/2025	SURU SINGH KARA	JYOTIRMAY GUPTA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
312	D-WP(C)/21022/2025	M/S POOJA STONE CRUSHER, KHORDHA	SUDEEP KUMAR SARANGI	//	
		VS	VS	()	
		EXECUTIVE ENGINEER (ELECT) TPCODL, KHORDHA ELECTRICAL DIVISION		//	
313	D-WP(C)/21025/2025	SUMANTA KUMAR DHAR	BASUDEV BARIK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
314	D-WP(C)/21027/2025	M/S. PRABHU DAYAL MOHANLAL PVT.LTD, CUTTACK	ADHAB LAL AGARWAL	//	
		VS	VS	()	
		CHIEF COMMISSIONER OF CT AND GST, CUTTACK		//	
315	D-WP(C)/21029/2025	NATABARA BEHERA	SOURAV SUMAN BHUYAN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
316	D-WP(C)/21032/2025	DHANAMATI SIKHA	DILIP KUMAR SAHU	//	AOR20220001727C202500064
		VS	VS	()	
		STATE OF ODISHA		//	
317	D-WP(C)/21033/2025	NILAMANI PATEL	TRILOCHAN DASH	//	AOR20220002374C202500094
		VS	VS	()	
		THE COLLECTOR, SUNDARGARH		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :16/05/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/21035/2025	NATABARA BEHERA VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //	
319	D-WP(C)/21036/2025	HARIHAR MAHANTA VS STATE OF ODISHA	LAMBIT SENAPATI VS	// 0 //	
320	D-WP(C)/21038/2025	SATYAKANTA SAHOO VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //	
321	D-WP(C)/21039/2025	NAKUL PRUSTY VS M/S ORISSA TEXTILES MILLS LTD, CUTTACK	MADHUMITA PANDA VS	// 0 //	
322	D-WP(C)/21040/2025	BISHNU PRIYA DAS VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
323	D-WP(C)/21041/2025	PRAFULLA KUMAR DAS VS DEPUTY CHIEF LABOUR COMMISSIONER (CENTRAL), BBSR	RAMANATH ACHARYA VS	// 0 //	
324	D-WP(C)/21043/2025	SAGAR BEHERA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
325	D-WP(C)/21044/2025	DURGABATI PRADHAN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
326	D-WP(C)/21045/2025	BIDULATA ROUT VS THE COLLECTOR, KHORDHA	SANTOSH CHANDRA ATABUDHI VS	// 0 //	
327	D-WP(C)/21046/2025	PRATAP KUMAR MALLICK VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
328	D-WP(C)/21048/2025	HARIHAR DASH VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
329	D-WP(C)/21051/2025	BASANTI NAG	SATYA NARAYAN MISHRA 4	//	AOR20220001615C202500089

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
330	D-WP(C)/21052/2025	STATE OF ODISHA DHARANIDHAR NAIK	DILLIP KUMAR SAHU	//	AOR20220001727C202500067
		VS	VS	()	
331	D-WP(C)/21053/2025	STATE OF ODISHA TULARAM DIP	Dilip Kumar Sahu	//	AOR20220001727C202500066
		VS	VS	()	
332	D-WP(C)/21054/2025	STATE OF ODISHA JASODA SET	Dilip Kumar Sahu	//	AOR20220001727C202500065
		VS	VS	()	
333	D-WP(C)/21055/2025	STATE OF ODISHA SURAMANI SUNANI	MANAS RANJAN BAUG	//	AOR20220002374C202500095
		VS	VS	()	
334	D-WP(C)/21057/2025	THE COLLECTOR, SUNDARGARH AND ANOTHER M/S EVERSOURCE ENERGEY SERVICES	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202500049
		VS	VS	()	
335	D-WP(C)/21058/2025	COMMISSIONER OF CT AND GST BINODINI INFRASTRUCTURE PVT LTD	Prabodha Chandra Nayak	//	AOR20220001657C202500050
		VS	VS	()	
336	D-WP(C)/21060/2025	PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BBSR ADITYA MOHAN BAG	MANMEET SINGH ARORA	//	
		VS	VS	()	
337	D-WP(C)/21062/2025	THE DISTRICT JUDGE, JHARSUGUDA DANIAL BEHERA	MANMEET SINGH ARORA	//	
		VS	VS	()	
338	D-WPCRL/14814/2025	THE DISTRICT JUDGE, JHARSUGUGA BANITA MALIK	BISWANATH BEHERA	KAMAKHYANAGAR /506 /2024	AOR20220003680C202500005
		VS	VS	()	
339	D-ABLAPL/14779/2025	STATE OF ODISHA SUBASI PRADHAN	ABHISIDDHANTA SAHOO	SEA BEACH /151 /2019	AOR20220000014C202500024
		VS	VS	()	
340	D-ABLAPL/14780/2025	STATE OF ODISHA BIBHUTI BEHERA @ BIBHUTI BHUSAN BEHERA	ABHISIDDHANTA SAHOO	SATYABADI /92 /2025	AOR20220000014C202500025
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/14782/2025	STATE OF ODISHA RAKESH KUMAR BISWAL VS	DEEPAK KU SAHOO VS	// RAJKANIKA /284 /2025 ()	
342	D-ABLAPL/14785/2025	STATE OF ODISHA MALATI MALLIK VS	SUNIL KUMAR PANDA VS	// KUAKHIA /358 /2019 ()	
343	D-ABLAPL/14792/2025	STATE OF ODISHA RAJESH KUMAR PATRA VS	PRAMOD KUMAR JENA VS	// BANGRIPOSI /128 /2025 ()	
344	D-ABLAPL/14795/2025	STATE OF ODISHA PRADEEP TANTY VS	SURESH KUMAR JENA VS	// RAJGANGPUR /8 /2025 ()	
345	D-ABLAPL/14798/2025	STATE OF ODISHA RAVI KUMAR VS	ARIJEET MISHRA VS	// JEYPORE TOWN /119 /2025 ()	
346	D-ABLAPL/14799/2025 ABLAPL/5861/2025	STATE OF ODISHA CHANDAN GIRI VS	SK. ZAFARULLA VS	// BERHAMPUR /57 /2025 ()	
347	D-ABLAPL/14802/2025	STATE OF ODISHA SHISHIR JOSHI VS	BISWARANJAN DALAI VS	// CHANDIPOSH PS /35 /2025 ()	AOR20220003722C202500079
348	D-ABLAPL/14804/2025	STATE OF ODISHA SATISH JOSHI @ JOSHIYOYAL VS	BISWARANJAN DALAI VS	// CHANDIPOSH PS /35 /2025 ()	AOR20220003722C202500078
349	D-ABLAPL/14806/2025	STATE OF ODISHA ULLASH KHUNTIA VS	JAYANTA KUMAR MAJHI VS	// SORO /363 /2024 ()	
350	D-ABLAPL/14807/2025 ABLAPL/5862/2025	STATE OF ODISHA AJAYA DIGAL VS	KARTIK CHANDRA TRIPATHY VS	// PHIRINGIA /105 /2025 ()	
351	D-ABLAPL/14808/2025	STATE OF ODISHA BUDHIRAM SENAPATI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// OUPADA /45 /2020 ()	

## ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-ABLAPL/14811/2025	GAGAN BIHARI DASH VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	ATHGARH /126 /2025 () //	AOR20220001297C202500128
353	D-ABLAPL/14813/2025	UMASANKAR MALLICK VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	CRR1 /93 /2025 () //	
354	D-ABLAPL/14817/2025	MAGUNI SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR NAYAK VS	GOP /245 /2022 () //	
355	D-ABLAPL/14825/2025	SIBA PRASAD NAYAK VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /60 /2025 () //	
356	D-ABLAPL/14827/2025	SAGAR BEHERA VS STATE OF ODISHA	NAMITA PATTANAİK VS	K.NUAGAON /103 /2025 () //	
357	D-ABLAPL/14830/2025	BABU SRIBASTAB VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /421 /2024 () //	AOD20240000364C202500086
358	D-ABLAPL/14832/2025	SANJAYA KUMAR PANI VS STATE OF ODISHA	SUDHASHREE PASAYAT VS	SERANGO /31 /2025 () //	AOR20250000161C202500021
359	D-ABLAPL/14840/2025	SAGAR BEHERA VS STATE OF ODISHA	NAMITA PATTANAİK VS	K.NUAGAON /102 /2025 () //	
360	D-ABLAPL/14843/2025	SNEHASHISH RAY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KAMARDA /61 /2025 () //	
361	D-ABLAPL/14844/2025	RAJESH SETHI VS STATE OF ODISHA	SANJIT MISHRA VS	SATYABADI /112 /2025 () //	
362	D-ABLAPL/14850/2025	SHYAM SUNDAR NAYAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
363	D-ABLAPL/14852/2025	GUNANIDHI SAHU	ARJUNA CHARANA BEHERA	BARGARH SADAR /82 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/14853/2025	RAMA CHANDRA BEHERA	BASANTA KUMAR DAS	SULIAPADA /50 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/14856/2025	CHANGULU @ CHANGULI SAHOO	PANCHANAN PANIGRAHI	KAMAKHYANAGAR /250 /2025	AOD2025000009C202500028
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/14857/2025	AJAY KUMAR PRADHAN	DHANANJAYA NAYAK	CYBER CRIME AND ECO. OFFENCE, CUTTACK /77 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/14858/2025	PRADIPTA KUMAR MOHAPATRA	SUSHANT KUMAR PRADHAN (3)	NAYAGARH SADAR /97 /2025	AOR20220001225C202500004
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/14859/2025	GUDU JENA @ LOKANATH JENA	ACHYUTANANDA PATTANAİK	AIR FIELD P.S. /110 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/14860/2025	DHARITRI DWIVEDY	RAKESH BEHERA	BADAMPAHAD /81 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/14862/2025	KARUNASINDHU SAHU	SURAJ MOHANTY	RAMBHA (KHALLİKOTE) /367 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/14867/2025	RANJAN KUMAR BEHERA	RAKESH BEHERA	BARIPADA TOWN /266 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/14868/2025	GAURANGA CHANDRA BEHERA	PRASANT KUMAR BARIK	BHADRAK TOWN /235 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/14871/2025	RANJAN DAS	BIKASH KUMAR KUND	PATTAMUNDAI RURAL PS /175 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/14874/2025	SUVENDU SA	SUSHANTA KUMAR JOSHI	/ /0	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :16/05/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/14875/2025	REPUBLIC OF INDIA (CBI) SANTANU BARIK VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// SAMBALPUR TOWN /99 /2025 ()	
376	D-ABLAPL/14877/2025	BISWAJIT TARAI @ SIBU VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	// AUL /171 /2025 ()	
377	D-ABLAPL/14880/2025	GOPI NATH @ JHULAN PATTNAYAK VS STATE OF ODISHA	DEBADATTA MOHANTY VS	// SAMBALPUR TOWN /138 /2025 ()	
378	D-ABLAPL/14885/2025	DEBASISH SWAIN @ PAPUNI SWAIN @ DEBASIS VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// LINGARAJ P.S. /74 /2018 ()	
379	D-ABLAPL/14889/2025	ASHOK CHANDRA SAMANTARAY @ ASHOK SAMANTARAY VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// KHURDA SADAR /109 /2025 ()	
380	D-ABLAPL/14890/2025	DUKHIRAM BEHERA @ GANDU VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// KHURDA SADAR /109 /2025 ()	
381	D-ABLAPL/14893/2025	SAYED FAJALE RAHEMAN VS STATE OF ODISHA	BISWABHUSAN DAS VS	// KRUSHANANDAPUR /63 /2025 ()	
382	D-ABLAPL/14896/2025	BARENDRA PANDIA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// BASUDEVPUR /155 /2025 ()	AOR20220001615C202500088
383	D-ABLAPL/14899/2025	UDAY NATH MOHANTY VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	// PURUSHOTTAMPUR /341 /2025 ()	
384	D-ABLAPL/14900/2025	SANDEEP KUMAR BEHERA VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	// PURUSHOTTAMPUR /341 /2025 ()	
385	D-ABLAPL/14901/2025	RANENDRA PARIDA @ PINTU VS STATE OF ODISHA	DHARMENDRA SETHY VS	// TALCHER TOWN /305 /2023 ()	

# ORISSA HIGH COURT

## FILING REPORT AS ON :16/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/14902/2025	HARSH AGRAWAL VS STATE OF ODISHA	AMLAN MOHANTY VS	BOUDH /434 /2024 () //	
387	D-ABLAPL/14903/2025	SURYAKANTA BEHERA VS STATE OF ODISHA	NIHAR RANJAN MOHANTY VS	RAGHUNATHPUR /78 /2025 () //	
388	D-ABLAPL/14905/2025	JITU DALEI VS STATE OF ODISHA	PRAKASH KUMAR SAMAL VS	BUGUDA /589 /2024 () //	
389	D-ABLAPL/14906/2025	SK. LUKMAN VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	RAIRANGPUR (RURAL) /61 /2025 () //	
390	D-ABLAPL/14912/2025	URMILA SATAPATHY VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	PURI SADAR /122 /2025 () //	AOR20220000014C202500026
391	D-ABLAPL/14914/2025	ASTAMI TANDIA VS STATE OF ODISHA	SUSMITA PATTNAIK VS	MADHUPATNA /84 /2025 () //	

# ORISSA HIGH COURT

MISC CASES FILED on :16/05/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ARBA/21026/2025 ARBA/ /	MOHAMMED TUFAIL HABIBI MP	SWAYAMJIT ROUT	12/2025
2	D-ARBA/21026/2025 ARBA/ /	MOHAMMED TUFAIL HABIBI MP	SWAYAMJIT ROUT	13/2025
3	D-WPCRL/2180/2024 WPCRL/5/2024	NANDINI BEHERA MP		15/2025
4	D-STREV/21042/2025 STREV/ /	M/S. SAIL, SUNDERGARH MP	BHABANI SANKAR DAS	22/2025
5	D-TRPCRL/14831/2025 TRPCRL/ /	KRISHNA KUMAR VERMA MP	PRASANTA KUMAR JENA	43/2025
6	D-TRP(C)/20927/2025 TRP(C)/ /	PALLABI PRADHAN MP	NIRANJAN SAHOO	170/2025
7	D-TRP(C)/20964/2025 TRP(C)/ /	LAMBITA JENA MP	DEEPAK KUMAR PANDA	171/2025
8	D-SA/360/2001 SA/360/2001	SUKUMARI NAYAK MP	M/S.S.P.MISHRA	173/2025
9	D-CONTC/32861/2024 CONTC/5917/2024	SABITARANI PATI MP	M/S JYOTIRMAY GUPTA , P.P.RAO, S.SAHOO, S.GUPTA , ER. S.SATPA	202/2025
10	D-CONTC/21012/2025 CONTC/ /	GOPAL CHANDRA PATRA MP	SOURAV SUMAN BHUYAN	203/2025
11	D-RVWPET/71/2021 RVWPET/71/2021	SARAT KUMAR RAUTRAY MP	ADV	217/2025
12	D-RVWPET/21014/2025 RVWPET/ /	HARISH CHANDRA JENA MP	SURYASNATA MOHAPATRA	218/2025
13	D-RPFAM/20863/2025 RPFAM/ /	SOUMYALANGA PATTNAYAK MP	KALYAN PATNAIK	233/2025
14	D-RPFAM/19738/2025 RPFAM/ /	RANJAN KUMAR SAHOO MP	SANDEEP RAJ PANDA	234/2025
15	D-RPFAM/19151/2025 RPFAM/ /	SARADA PRASAD MOHAPATRA MP	AJODHYA RANJAN DASH	235/2025
16	D-CMAPL/20846/2025 CMAPL/ /	DURYODHAN JENA MP	PRATAP KUMAR BEHERA	286/2025
17	D-CMAPL/20295/2025 CMAPL/ /	SANGRAM KESHARI MOHAPATRA MP	ADV.	287/2025
18	D-CMAPL/21003/2025 CMAPL/ /	ANTARYAMI SAHU MP	ADV.	288/2025
19	D-CMAPL/21008/2025 CMAPL/ /	ANIL CHARUDARSI MP	ADV.	289/2025
20	D-CMAPL/21047/2025 CMAPL/ /	UNIORTH BIOTECH LTD. MP	DIBYAJYOTI NAYAK	290/2025
21	D-CRLREV/13099/2025 CRLREV/ /	LALIT KUMAR MISHRA MP	BIREN SANKAR TRIPATHY	421/2025
22	D-CRLREV/14834/2025 CRLREV/ /	PRAHLAD DAS MP	SAROJ KUMAR DASH	422/2025
23	D-CRLREV/14864/2025 CRLREV/ /	SAROJ KUMAR PATI MP	SURYASNATA MOHAPATRA	423/2025
24	D-CRLREV/14910/2025 CRLREV/ /	TRILOCHAN PRADHAN MP	ANAM CHARAN PANDA	424/2025
25	D-FAO/20866/2025 FAO/ /	PUSPAK KUMAR KARSHARMA MP	DR.PURUSOTTAM CHULI	463/2025
26	D-FAO/20866/2025	PUSPAK KUMAR KARSHARMA	DR.PURUSOTTAM CHULI	

	FAO/ /	MP		464/2025
27	D-FAO/20587/2025 FAO/239/2025	D.M.,M/S. NATIONAL INSURANCE CO. LTD. MP	BOYDASMOHAPATRA	465/2025
28	D-FAO/20587/2025 FAO/239/2025	D.M.,M/S. NATIONAL INSURANCE CO. LTD. MP	BOYDASMOHAPATRA	466/2025
29	D-FAO/20906/2025 FAO/ /	D.M., ODISHA FOREST DEVELOPMENT COP MP	PATIKABIRENA	467/2025
30	D-FAO/20906/2025 FAO/ /	D.M., ODISHA FOREST DEVELOPMENT COP MP	PATIKABIRENA	468/2025
31	D-FAO/459/2013 FAO/459/2013	ADITYA KU.PRADHAN MP	M/S.AKSHAYANGSHU S.NANDY	469/2025
32	D-FAO/459/2013 FAO/459/2013	ADITYA KU.PRADHAN MP	M/S.AKSHAYANGSHU S.NANDY	470/2025
33	D-FAO/395/2007 FAO/395/2007	ARAKHITA RANA MP	M/S.PRASANNA K.SAHU	471/2025
34	D-FAO/179/2019 FAO/179/2019	GAJENDRA KU.SETHY MP	SANGRAM JENA	472/2025
35	D-FAO/406/2019 FAO/406/2019	STATE OF ODISHA MP		473/2025
36	D-BLAPL/133/2025 BLAPL/80/2025	ANSUMAN @ SAGAR KUMAR APATA MP		605/2025
37	D-BLAPL/14835/2025 BLAPL/ /	MADAN KHANDA MP	DEBASNAN DAS	606/2025
38	D-BLAPL/10441/2025 BLAPL/3804/2025	HARA PRASAD PRUSTY @ SHIVA MP	PRAVASH CHANDRA JENA	607/2025
39	D-RSA/15265/2025 RSA/206/2025	RAMA KRUSHNA PANDA MP	PRABIN DAS	739/2025
40	D-RSA/50/2019 RSA/50/2019	SARASWATI KHATUA MP	M/S.P.K.SAHOO	740/2025
41	D-RSA/50/2019 RSA/50/2019	SARASWATI KHATUA MP	M/S.P.K.SAHOO	741/2025
42	D-RSA/50/2019 RSA/50/2019	SARASWATI KHATUA MP	M/S.P.K.SAHOO	742/2025
43	D-RSA/50/2019 RSA/50/2019	SARASWATI KHATUA MP	M/S.P.K.SAHOO	743/2025
44	D-RSA/50/2019 RSA/50/2019	SARASWATI KHATUA MP	M/S.P.K.SAHOO	744/2025
45	D-RSA/50/2019 RSA/50/2019	SARASWATI KHATUA MP	M/S.P.K.SAHOO	745/2025
46	D-RSA/50/2019 RSA/50/2019	SARASWATI KHATUA MP	M/S.P.K.SAHOO	746/2025
47	D-RSA/51/2019 RSA/51/2019	SARASWATI KHATUA MP	M/S.P.K.SAHOO	747/2025
48	D-RSA/51/2019 RSA/51/2019	SARASWATI KHATUA MP	M/S.P.K.SAHOO	748/2025
49	D-RSA/51/2019 RSA/51/2019	SARASWATI KHATUA MP	M/S.P.K.SAHOO	749/2025
50	D-RSA/51/2019 RSA/51/2019	SARASWATI KHATUA MP	M/S.P.K.SAHOO	750/2025
51	D-RSA/51/2019 RSA/51/2019	SARASWATI KHATUA MP	M/S.P.K.SAHOO	751/2025
52	D-RSA/51/2019 RSA/51/2019	SARASWATI KHATUA MP	M/S.P.K.SAHOO	752/2025
53	D-RSA/51/2019 RSA/51/2019	SARASWATI KHATUA MP	M/S.P.K.SAHOO	753/2025
54	D-RSA/13190/2025 RSA/191/2025	KAILASH CHANDRA GIRI MP	PRATYUSHA NAIDU	754/2025
55	D-RSA/20913/2025 RSA/ /	URMILA DEI @ URMILA SAHU MP	RAMA CHANDRA RATH	755/2025
56	D-RSA/20918/2025 RSA/256/2025	TRUPTIMAYEE BASTIA MP	DWARIKA PRASAD MOHANTY	756/2025
57	D-RSA/7670/2025 RSA/117/2025	GEETA PATI MP	DEEPALI MAHAPATRA	757/2025

58	D-RSA/7670/2025 RSA/117/2025	GEETA PATI MP	DEEPALI MAHAPATRA	758/2025
59	D-RSA/7670/2025 RSA/117/2025	GEETA PATI MP	DEEPALI MAHAPATRA	759/2025
60	D-RSA/20918/2025 RSA/256/2025	TRUPTIMAYEE BASTIA MP	DWARIKA PRASAD MOHANTY	760/2025
61	D-RSA/20957/2025 RSA/ /	KHIRODA KUMARI DEVI MP	DEEPALI MAHAPATRA	761/2025
62	D-RSA/21020/2025 RSA/ /	RADHARANI SETHI MP	SOURAV SUMAN BHUYAN	762/2025
63	D-CMP/8971/2025 CMP/354/2025	RABI SHANKAR MODA@RABI SNAKAR MODADA MP		794/2025
64	D-CMP/20828/2025 CMP/ /	SAILABALA BALABANTARAY @ DALAI MP	SURESH CHANDRA MOHANTY	795/2025
65	D-CMP/20869/2025 CMP/ /	DR.RASHMI REKHA PEPPIN @ RASHMI PEPPIN MP	DEEPA DEEPA KUMAR MOHAPATRA	796/2025
66	D-CMP/20872/2025 CMP/ /	KABITA SWAIN MP	JAYANTA KUMAR MAJHI	797/2025
67	D-CMP/680/2018 CMP/680/2018	BILASINI PADHI MP	M/S.DAYANANDA MOHAPATRA	798/2025
68	D-CMP/680/2018 CMP/680/2018	BILASINI PADHI MP	M/S.DAYANANDA MOHAPATRA	799/2025
69	D-CMP/680/2018 CMP/680/2018	BILASINI PADHI MP	M/S.DAYANANDA MOHAPATRA	800/2025
70	D-CMP/680/2018 CMP/680/2018	BILASINI PADHI MP	M/S.DAYANANDA MOHAPATRA	801/2025
71	D-CMP/680/2018 CMP/680/2018	BILASINI PADHI MP	M/S.DAYANANDA MOHAPATRA	802/2025
72	D-CMP/680/2018 CMP/680/2018	BILASINI PADHI MP	M/S.DAYANANDA MOHAPATRA	803/2025
73	D-CMP/20929/2025 CMP/ /	RAMESH CHANDRA PALEI MP	PRAFULLA KUMAR KAR	804/2025
74	D-CMP/680/2018 CMP/680/2018	BILASINI PADHI MP	M/S.DAYANANDA MOHAPATRA	805/2025
75	D-CMP/20967/2025 CMP/ /	MANOJ KUMAR TRIPATHY MP	SUVASHISH PATTANAİK	806/2025
76	D-CMP/20973/2025 CMP/ /	RAJANIMANI NAYAK MP	BHAWANI SANKAR PANIGRAHI	807/2025
77	D-CMP/20408/2025 CMP/ /	SHAKUNTALA JENA MP	SUDHANSU SEKHAR JENA	808/2025
78	D-ABLAPL/10919/2025 ABLAPL/4270/2025	NARENDRA PALAI @ NARI PALAI MP		1029/2025
79	D-ABLAPL/1628/2025 ABLAPL/680/2025	TAPU PRASAD NAYAK @ TAPU NAYAK MP		1030/2025
80	D-ABLAPL/9044/2025 ABLAPL/3446/2025	MADHU PATSAHANI MP		1031/2025
81	D-ABLAPL/14370/2025 ABLAPL/5621/2025	PRAMOD KUMAR SABAT MP	PRASANTA KUMAR NANDA	1032/2025
82	D-ABLAPL/8408/2025 ABLAPL/3725/2025	DARSHAN GIRI MP	PRAVASH CHANDRA JENA	1033/2025
83	D-MACA/5858/2025 MACA/271/2025	NATIONAL INSURANCE CO. LTD.,CUTTACK MP		1345/2025
84	D-MACA/20830/2025 MACA/ /	B. PADMA@ B. PADMA PATRA MP	PRADEEP KUMAR MISHRA	1346/2025
85	D-CRLMC/14777/2025 CRLMC/ /	TRAILOKYANATH SAHU MP	SOUMYA SEKHAR PARIDA	1346/2025
86	D-CRLMC/14791/2025 CRLMC/ /	NARAYAN SAHOO MP	PANCHANAN PANIGRAHI	1347/2025
87	D-MACA/20836/2025 MACA/ /	BANSHIDHAR JENA MP	PRADEEP KUMAR MISHRA	1347/2025
88	D-CRLMC/12481/2024 CRLMC/1681/2024	SANJIV KUMAR BEHERA MP		1348/2025
89	D-MACA/20874/2025	D.M., RELIANCE GENERAL INSURANCE COMPANY MP		

	MACA/ /	MP		1348/2025
90	D-MACA/20881/2025	D.M., M/S. NATIONAL INSURANCE CO.LTD.,PRASTHAK	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		1349/2025
91	D-CRLMC/7472/2025	DIBENDU PRASAD SAHU @ DIBYENDU PRASAD SAHU	SOHANA MOHANTY M/S. SUBHAKANTA MOHAPATRA	
	CRLMC/1468/2025	MP		1349/2025
92	D-MACA/16368/2025	SWARUP MOHANTY	SRINIBAS MOHANTY	
	MACA/ /	MP		1350/2025
93	D-CRLMC/11788/2025	SUBHA KANTA SAHOO	JAGAJIBAN PRADHAN	
	CRLMC/1797/2025	MP		1350/2025
94	D-MACA/20914/2025	MAJJI PREMKUMAR	KALPATARU PANIGRAHI	
	MACA/589/2025	MP		1351/2025
95	D-CRLMC/14828/2025	BIJAY KUMAR BARIK	PRABIR KUMAR RAY	
	CRLMC/ /	MP		1351/2025
96	D-CRLMC/14841/2025	MINAKETAN PRADHAN	BAIVAV MISHRA	
	CRLMC/ /	MP		1352/2025
97	D-MACA/17640/2025	M/S. CHOLAMANDALAM GENERL INSURANCE CO.LTD.,BBSR		
	MACA/ /	MP		1352/2025
98	D-MACA/20053/2025	MANAGER CLAIM(LEGAL),CHOLA M.S.GENRAL INSURANCE CO. LTD.,BBSR		
	MACA/ /	MP		1353/2025
99	D-CRLMC/11384/2025	HAPPY @ SAROJ KHILAR	RAMANIKANTA PATTANAIAK	
	CRLMC/1777/2025	MP		1353/2025
100	D-CRLMC/6661/2025	M/S SEVEN HILLS ESTATE LTD., PURI	ANUPAM RATH	
	CRLMC/919/2025	MP		1354/2025
101	D-MACA/18107/2025	ORIENTAL INSURANCE CO. LTD.,SAMBALPUR	MDRM ALI KHAN	
	MACA/ /	MP		1354/2025
102	D-CRLMC/14879/2025	ANIL SINGH SAMANTARAY	RATIKANTA MOHAPATRA	
	CRLMC/ /	MP		1355/2025
103	D-MACA/322/2023	KRUSHNA CHANDRA BISWAL		
	MACA/322/2023	MP		1355/2025
104	D-MACA/19566/2025	MUKTIKANTA PARIDA	GAJENDRANATH ROUT	
	MACA/ /	MP		1356/2025
105	D-CRLMC/14886/2025	DR.ANMOL MOHTA	SIDHARTHA DAS	
	CRLMC/ /	MP		1356/2025
106	D-MACA/21037/2025	PREM CHAND BISOI	PRASANTA KUMAR NANDA	
	MACA/ /	MP		1357/2025
107	D-CRLA/17103/2024	ASHOK CHOUDHARY @ CHOUDHURY	SK. ZAFARULLA	
	CRLA/582/2024	MP		1413/2025
108	D-CRLA/14816/2025	RATNAKAR MALLIK	SANGRAM KESHARI ROUT	
	CRLA/ /	MP		1414/2025
109	D-CRLA/14816/2025	RATNAKAR MALLIK	SANGRAM KESHARI ROUT	
	CRLA/ /	MP		1415/2025
110	D-CRLA/30190/2024	CHANDAN KUMAR RANA	DIBYA JYOTI SAHOO	
	CRLA/1126/2024	MP		1416/2025
111	D-CRLA/112799/2025	VICTIM/INFORMANT	ARUN KUMAR DAS	
	CRLA/ /	MP		1417/2025
112	D-CRLA/14883/2025	BAPI DAS	PRAMOD KUMAR SAHU	
	CRLA/ /	MP		1418/2025
113	D-CRLA/14883/2025	BAPI DAS	PRAMOD KUMAR SAHU	
	CRLA/ /	MP		1419/2025
114	D-CRLA/14883/2025	BAPI DAS	PRAMOD KUMAR SAHU	
	CRLA/ /	MP		1420/2025
115	D-CRLA/14895/2025	HALU BEHERA	AJAYA KUMAR PRADHAN	
	CRLA/ /	MP		1421/2025
116	D-CRLA/14895/2025	HALU BEHERA	AJAYA KUMAR PRADHAN	
	CRLA/ /	MP		1422/2025
117	D-CRLA/14904/2025	SURATHA BEHERA	PRAMOD CHANDRA SEJPADA	
	CRLA/ /	MP		1423/2025
118	D-CRLA/14904/2025	SURATHA BEHERA	PRAMOD CHANDRA SEJPADA	
	CRLA/ /	MP		1424/2025
119	D-CRLA/14904/2025	SURATHA BEHERA	PRAMOD CHANDRA SEJPADA	
	CRLA/ /	MP		1425/2025
120	D-CRLA/14915/2025	PABITRA DAS	SUNIL KUMAR PALAI	
	CRLA/ /	MP		1426/2025

121	D-CRLA/14915/2025 CRLA/ /	PABITRA DAS MP	SUNIL KUMAR PALAI	1427/2025
122	D-CRLA/14918/2025 CRLA/ /	MEGHUNATHA MALLIK MP	SUNIL KUMAR PANDA	1428/2025
123	D-CRLA/14918/2025 CRLA/ /	MEGHUNATHA MALLIK MP	SUNIL KUMAR PANDA	1429/2025
124	D-WA/20818/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2512/2025
125	D-WA/20818/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2513/2025
126	D-WA/20820/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2514/2025
127	D-WA/20820/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2515/2025
128	D-WA/20821/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2516/2025
129	D-WA/20821/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2517/2025
130	D-WA/20822/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2518/2025
131	D-WA/20822/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2519/2025
132	D-WA/20823/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	2520/2025
133	D-WA/20823/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	2521/2025
134	D-WA/19068/2025 WA/ /	SUBHARASMI BEURA MP	AMIYA KUMAR MOHANTY (A)	2522/2025
135	D-WA/20912/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2523/2025
136	D-WA/20912/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2524/2025
137	D-WA/20922/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2525/2025
138	D-WA/20922/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2526/2025
139	D-WA/20923/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2527/2025
140	D-WA/20923/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2528/2025
141	D-WA/3170/2023 WA/3170/2023	STATE OF ODISHA MP	BIBHU PRASAD TRIPATHY	2529/2025
142	D-WA/3170/2023 WA/3170/2023	STATE OF ODISHA MP	BIBHU PRASAD TRIPATHY	2530/2025
143	D-WA/3170/2023 WA/3170/2023	STATE OF ODISHA MP	BIBHU PRASAD TRIPATHY	2531/2025
144	D-WA/21024/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2532/2025
145	D-WA/21024/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2533/2025
146	D-WP(C)/37640/2024 WP(C)/21755/2024	TAPOMAYA PATTANAYAK MP		8547/2025
147	D-WP(C)/20825/2025 WP(C)/14370/2025	BODHARAM BHOI MP	ASHIS KUMAR MISHRA	8548/2025
148	D-WP(C)/20816/2025 WP(C)/ /	ANTARJYAMI MOHAPATRA MP	TUSHAR KANTI SATAPATHY	8549/2025
149	D-WP(C)/18818/2025 WP(C)/12761/2025	RAJAPRIYA JENA MP	SATYA NARAYAN MISHRA	8550/2025
150	D-WP(C)/16867/2025 WP(C)/11395/2025	UGRESAN KISAN MP	ABINASH BARIK	8551/2025
151	D-WP(C)/31764/2022 WP(C)/31764/2022	M/S. BHARAT PETROLEUM CORP. LTD., MP	<del>MISHRA</del>	8552/2025
152	D-WP(C)/4436/2025	MINAKSHI PRADHAN	BIJAY JENA	

	WP(C)/3672/2025	MP		8553/2025
153	D-WP(C)/25771/2024 WP(C)/21713/2024	UNION OF INDIA MP	DEEPAK GOCHHAYATC.G.C	8554/2025
154	D-WP(C)/20855/2025 WP(C)/ /	BIKRAMADITYA SINGHDEO MP	BIRAJA PRASANNA DAS	8555/2025
155	D-WP(C)/20853/2025 WP(C)/ /	GAGARIN SABAR MP	BIRAJA PRASANNA DAS	8556/2025
156	D-WP(C)/20856/2025 WP(C)/ /	KAILASH CHANDRA PALO MP	BIRAJA PRASANNA DAS	8557/2025
157	D-WP(C)/20857/2025 WP(C)/ /	RASHMI RANJAN BEHERA MP	BIRAJA PRASANNA DAS	8559/2025
158	D-WP(C)/20859/2025 WP(C)/ /	PRIYADARSHINI MAHAKUL MP	BIRAJA PRASANNA DAS	8560/2025
159	D-WP(C)/20860/2025 WP(C)/ /	JYOTSNAMAYI PADHI MP	BIRAJA PRASANNA DAS	8561/2025
160	D-WP(C)/19510/2025 WP(C)/ /	PITAMBAR BEHERA MP	PRAMOD RANJAN BEHERA	8562/2025
161	D-WP(C)/20861/2025 WP(C)/ /	ANITA MOHAPATRA MP	BIRAJA PRASANNA DAS	8563/2025
162	D-WP(C)/20862/2025 WP(C)/ /	M/S TRIVENI ENGINEERS,JODA MP	AJIT KUMAR ROY	8564/2025
163	D-WP(C)/19179/2025 WP(C)/13942/2025	BIJAYINEE SAMAL MP	SUBHANKAR ROUT	8565/2025
164	D-WP(C)/20865/2025 WP(C)/ /	BRAJA KISHORE PANIGRAHI MP	RAMESH AGARWAL	8566/2025
165	D-WP(C)/11441/2025 WP(C)/8322/2025	M/S. KONARK ELECTRONIX, ROURKELA, SUNDARGARH MP		8567/2025
166	D-WP(C)/23269/2021 WP(C)/23269/2021	M/S. BLOOM INDUSTRIES LTD. MP	KAJAL SAHOO	8568/2025
167	D-WP(C)/22750/2024 WP(C)/15942/2024	KAMALA SINGH MP		8569/2025
168	D-WP(C)/20873/2025 WP(C)/ /	SOMANATH PATRA MP	SASWATI MOHAPATRA	8570/2025
169	D-WP(C)/20884/2025 WP(C)/ /	KSHIROD KUMAR SUTAR MP	MADAN MOHAN DAS	8571/2025
170	D-WP(C)/20886/2025 WP(C)/14384/2025	PRASANTA KUMAR BEHERA MP	RAJIB RATH	8572/2025
171	D-WP(C)/20893/2025 WP(C)/ /	URMILA PANDIA MP	SOUMIK SPANDAN TRIPATHY	8573/2025
172	D-WP(C)/20901/2025 WP(C)/ /	SIBA PRASAD BEHERA MP	PURNA CHANDRA MISHRA	8574/2025
173	D-WP(C)/20888/2025 WP(C)/ /	M/S PARADIP TRUCK OWNERS ASSOCIATION MP	KONANBALA ROY CHOUDHURY	8575/2025
174	D-WP(C)/54837/2024 WP(C)/1369/2025	ABHIJIT BALLAV DEY MP	BHAGABAN BEHERA	8576/2025
175	D-WP(C)/54841/2024 WP(C)/4283/2025	REENA @ RINA MOHANTY @ NAYAK MP	BHAGABAN BEHERA	8577/2025
176	D-WP(C)/55209/2024 WP(C)/4294/2025	SANTOSH KUMAR BEHERA MP	BHAGABAN BEHERA	8578/2025
177	D-WP(C)/7703/2017 WP(C)/7703/2017	LOHIT KU.PRADHAN MP		8580/2025
178	D-WP(C)/20911/2025 WP(C)/ /	CHANDRAMANI MAHANTA MP	PRASANTA KUMAR JENA	8581/2025
179	D-WP(C)/20930/2025 WP(C)/ /	BHAGABAN MANDAL MP	SUBHADUTTA ROURTRAY	8582/2025
180	D-WP(C)/20931/2025 WP(C)/ /	JADABA CHARAN NAIK MP	SACHIDANANDA DAS	8583/2025
181	D-WP(C)/20505/2025 WP(C)/14137/2025	SUBRAT KUMAR BISWAL MP	KUNAL KUMAR SWAIN	8584/2025
182	D-WP(C)/8762/2018 WP(C)/8762/2018	VISMA NARAYAN NAYAK MP	SHIB SHANKAR MOHANTY	8585/2025
183	D-WP(C)/20932/2025 WP(C)/ /	M/S GOPINATH PANIPANCHAYAT MP	LAXMINARAYAN SAHOO	8586/2025

184	D-WP(C)/20626/2025 WP(C)/14214/2025	CHANDAN DAS MP	SUBHADUTTA ROUSTRAY	8587/2025
185	D-WP(C)/20947/2025 WP(C)/ /	ANNAPURNA SAHOO MP	BANSHIDHAR SATAPATHY	8588/2025
186	D-WP(C)/20950/2025 WP(C)/ /	BISHNU PRASAD BALIARSINGH MP	MANOJA KUMAR KHUNTIA	8589/2025
187	D-WP(C)/17734/2025 WP(C)/12444/2025	DR. RAJ KISHORE MISHRA MP		8590/2025
188	D-WP(C)/20954/2025 WP(C)/ /	KUMARI ARATI PRADHAN MP	MANOJA KUMAR KHUNTIA	8591/2025
189	D-WP(C)/20956/2025 WP(C)/ /	PRADIP NAYAK MP	NIRANJAN LENKA	8592/2025
190	D-WP(C)/4756/2015 WP(C)/4756/2015	PRABHAT KUMAR BISWAL MP	LAXMI NARAYAN PATEL	8593/2025
191	D-WP(C)/20960/2025 WP(C)/ /	RABI RANJAN PRADHAN MP	BHAWANI SANKAR PANIGRAHI	8594/2025
192	D-WP(C)/55050/2024 WP(C)/412/2025	M/S.SHREEROSE WEALTH VENTURES LTD MP	PRABODH CHANDRA NAYAK	8595/2025
193	D-WP(C)/13006/2024 WP(C)/6961/2024	BIRANCHI NARAYAN SINGH MP	KISHORE KUMAR JENA	8596/2025
194	D-WP(C)/20966/2025 WP(C)/ /	THE REGIONAL RESEARCH INSTITUTE OF MP	ANANSH KUMAR ABHARAK	8597/2025
195	D-WP(C)/20968/2025 WP(C)/ /	SANTOSH ROUTARAY MP	SUBASH CHANDRA SAHOO	8598/2025
196	D-WP(C)/20940/2025 WP(C)/ /	M/S CREATION AND CREATIONS LLP MP	KAJAL SAHOO	8599/2025
197	D-WP(C)/20972/2025 WP(C)/ /	THE REGIONAL RESEARCH INSTITUTE OF MP	ANANSH KUMAR ABHARAK	8600/2025
198	D-WP(C)/20974/2025 WP(C)/ /	OM PRAKASH BARIK MP	PRASANTA KUMAR MISHRA	8601/2025
199	D-WP(C)/20975/2025 WP(C)/ /	OM PRAKASH JAYPURIA MP	PRASANTA KUMAR SATAPATHY	8602/2025
200	D-WP(C)/20978/2025 WP(C)/ /	THE REGIONAL RESEARCH INSTITUTE OF MP	ANANSH KUMAR ABHARAK	8603/2025
201	D-WP(C)/20982/2025 WP(C)/ /	THE REGIONAL RESEARCH INSTITUTE OF MP	ANANSH KUMAR ABHARAK	8604/2025
202	D-WP(C)/20992/2025 WP(C)/ /	ARUN KUMAR DAS MP	SUBHANKAR ROUT	8605/2025
203	D-WP(C)/20993/2025 WP(C)/ /	MANAGING COMMITTEE OF PANDIT GOP MP	PRONORUNDIKASCHOOL	8606/2025
204	D-WP(C)/20997/2025 WP(C)/ /	MANAS RANJAN PANDA MP	SURENDRA PRASAD BARIK	8607/2025
205	D-WP(C)/20995/2025 WP(C)/ /	ANITA PATRA MP	PRATIK DASH	8608/2025
206	D-WP(C)/21000/2025 WP(C)/ /	PRAMOD KUMAR SAHOO MP	AJIT KUMAR SAHOO	8609/2025
207	D-WP(C)/21001/2025 WP(C)/ /	BIJAY LAXMI SAHOO MP	AJIT KUMAR SAHOO	8610/2025
208	D-WP(C)/11787/2008 WP(C)/11787/2008	MANORANJAN PARIDA MP		8611/2025
209	D-WP(C)/21004/2025 WP(C)/ /	PRAKASH KUMAR SAHOO MP	AJIT KUMAR SAHOO	8612/2025
210	D-WP(C)/21006/2025 WP(C)/ /	SNEHALATA SAHOO MP	AJIT KUMAR SAHOO	8613/2025
211	D-WP(C)/21009/2025 WP(C)/ /	ABANTI SAHOO MP	AJIT KUMAR SAHOO	8614/2025
212	D-WP(C)/20998/2025 WP(C)/ /	M/S ANIL KUMAR SARANGI MP	KAJAL SAHOO	8615/2025
213	D-WP(C)/15756/2025 WP(C)/ /	BASANTA KUMAR MISHRA MP	ASHOK KUMAR SARANGI	8616/2025
214	D-WP(C)/21011/2025 WP(C)/ /	AJAYA KUMAR SINGH MP	DR.NIRANJAN SWAIN	8617/2025
215	D-WP(C)/20999/2025	SANJUKTA MOHARANA	SUKANTA KUMAR DALAI	

	WP(C)/ /	MP		8618/2025
216	D-WP(C)/21022/2025	M/S POOJA STONE CRUSHER, KHORDHA	SUDEEP KUMAR SARANGI	
	WP(C)/ /	MP		8619/2025
217	D-WP(C)/21029/2025	NATABARA BEHERA	SOURAV SUMAN BHUYAN	
	WP(C)/ /	MP		8620/2025
218	D-WP(C)/21035/2025	NATABARA BEHERA	SOURAV SUMAN BHUYAN	
	WP(C)/ /	MP		8621/2025
219	D-WP(C)/21040/2025	BISHNU PRIYA DAS	SHASHI BHUSAN JENA	
	WP(C)/ /	MP		8622/2025
220	D-WP(C)/21043/2025	SAGAR BEHERA	AMIT PRASAD BOSE	
	WP(C)/ /	MP		8623/2025
221	D-WP(C)/21044/2025	DURGABATI PRADHAN	AMIT PRASAD BOSE	
	WP(C)/ /	MP		8624/2025
222	D-WP(C)/21046/2025	PRATAP KUMAR MALLICK	AMIT PRASAD BOSE	
	WP(C)/ /	MP		8625/2025
223	D-WP(C)/21051/2025	BASANTI NAG	SATYA NARAYAN MISHRA 4	
	WP(C)/ /	MP		8626/2025
224	D-WP(C)/21057/2025	M/S EVERSOURCE ENERGEY SERVICES	PRABODHA CHANDRA NAYAK	
	WP(C)/ /	MP		8627/2025